NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 661/(MAH)/2017

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

Present:

CORAM:

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017 Channel Freight Services India Pvt.Ltd.

NAME OF THE PARTIES:

V/s. Dr. Datsons Labs Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016. DESIGNATION

SIGNATURE

S. No. NAME

ORDER

TCP No. 661/I&BP/NCLT/MB/MAH/2017

None present.

However, on perusal of records, it has been observed that the Petitioner's side has not filed Form as mentioned in Notification dated 29.06.2017. Therefore, this Petition is hereby abated with liberty to proceed as mentioned in the Notification dated 29.06.2017.

Sd/-

V. NALLASENAPATHY Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)